NOTIFICATION No. 48/2016

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri C. Rajendran, Principal Commissioner of Customs, Visakhapatnam from Indian Revenue Service (Customs & Central Excise) under Rule 48 of CCS (Pension) Rules, 1972 with effect from 22.11.2016.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

(No\textnormal{tific\textnormal{ation No. 48/2016 (F.No. 33025/12/2016-Ad.II dated 22nd November, 2016)})

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. The Chief Commissioner of Customs, Central Excise & Service Tax, Visakhapatnam Zone, Central Excise Building, Port Area, Visakhapatnam – 530035.
3. PS to Chairman, CBEC/All Members (CBEC)/JS(Admin/EC)/DS(Ad.II)/Dir.(Ad.IIA&B)/DS(AdV).
4. ADG (HRM-I)/ADG (HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.